

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 4<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA (IBC)/95/GB/2023  
In CP (IB)/21/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Brahmaputra Tubulars Pvt. Ltd. Vs State Bank of India, 2. North Eastern Development Corporation Ltd.
Under Section	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. S. Jain, Adv. & Mr. S. Mitra, Adv. for Liquidator

For Respondent (s) :

**ORDER**

**IA (IBC)/95/GB/2023**

Ld. Counsel Mr. S. Mitra appears through Video Conferencing on behalf of the applicant. There is no representation for the respondents. Pleadings are complete.

List for arguments as a last chance on **01.08.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**Deep Chandra Joshi  
Member (Judicial)**